श्री मुख्तार अब्बास नकवी: कोई राष्ट्रीय पार्टी अलगाववादियों को हीरो बनाकर पेश करे ... (व्यवधान)...

श्री उपसभापति: आप अखबार मत दिखाइए। ...(व्यवधान)...

श्री मुख्तार अब्बास नकवी:*

श्री उपसभापति: यह पार्टी का नाम निकाल दो, There is no evidence. पार्टीज निकाल दो I have removed it. No political party can be named without evidence.

श्री मुख्तार अब्बास नकवी: यह देश दीन दयाल उपाध्याय का देश है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Zero Hour is over ... (Interruptions)... I have removed it... (Interruptions)... Zero Hour is over.

Now, we will take up. The Central Institute of English and Foreign Languages University Bill, 2006.

GOVERNMENT BILLS

The Central Institute of English and Foreign Languages University Bill, 2006

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I move:

"That the Bill to establish and incorporate a teaching University for promotion and development of English and other Foreign Languages and their literature, and to provide for matters connected therewith or incidental thereto, be taken into consideration."

MR. DEPUTY CHAIRMAN: Shri S.S. Ahluwalia...(Interruptions)...Please sit down...(Interruptions)... Nothing will go on record...(Interruptions)...I am on my legs...(Interruptions)... आप क्या कर रहे हैं Please, sit down. आज़मी जी, बैडिए...(Interruptions)...Zero Hour is over. Nothing will go on record...(Interruptions)...See, I will tell you. Please, your party is also party to this decision. No, it is not for me to say unfair. Please...(Interruptions)... Mr Obaidullah Azmi, यह क्या है, आप बैडिए Nothing will go on record...(Interruptions)... Mr. Naidu, Mr. Narayanasamy, please

^{*}Not recorded.

sit down....(Interruptions). आप बैठिए न। I am on my legs, Please, respect the Chair. Please sit down...(Interruptions)... िम॰ नायडु, आप बैठिए, No, nothing is going on record मैं खड़ा हुआ हूं, आप प्लीज बैठिए, I am on my legs. I want to inform and request all the hon. Members that in the Business Advisory Committee...(Interruptions)... a decision has been taken that only five Zero Hour mentions will be selected by the Chairman and each Zero Hour mention will be of only three minutes. And, after the first two minutes, a bell will be there and you will have to conclude it within three minutes only. After three minutes, we will not allow things to go on record. No other Member will be allowed to speak on the subject. One can associate only. That is the decision all the parties have taken together in the Business Advisory Committee. I appeal to all the hon. Members, in the interest of running the House and more matters to be taken up, please cooperate. This has been the decision of all the parties...(Interruptions)...

SHRI SITARAM YECHURY (West Bengal): Sir, no allegations on any party should be allowed...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, allegations on anybody ...(Interruptions)...For allegations, a notice has to be given...(Interruptions)...

SHRI SITARAM YECHURY: How was he allowed...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have removed the names of parties...(Interruptions)...

SHRI SITARAM YECHURY: How are you allowing names of the parties?...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have not allowed him...(Interruptions) The Chairman has selected the matter....(Interruptions)...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I am making a submission before the Chair. Sir, I have been in this House for the last, at least, eight to nine years. There was no occasion for me to defy the Chair or to stand up and shout. But the point is very simple. On a very important issue, if some one wants to associate, there are umpteen number of occasions when you want to associate...

MR. DEPUTY CHAIRMAN: You associate...(Interruptions)...

SHRI M. VENKAIAH NAIDU: ...where, from one party, two-three people were allowed. Yesterday and day-before-yesterday also, because we have

patience to sit, we have seen our President was arrested. The issue was raised...(Interruptions)...

SHRI SITARAM YECHURY: Is he questioning the intentions of the Chair? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It was allowed...(Interruptions)...I am sorry ...(Interruptions)... No, no. it is over now...(Interruptions)...Nothing will go on record...(Interruptions)... एच॰ आर॰ डी॰ बिल।...(व्यवधान)... आप बैठ जाइये। ...(व्यवधान)... मिस्टर अहलुवालिया जी, बिल पर बोलिए।...(व्यवधान)...

SHRI SITARAM YECHURY: How are you allowing this, Sir? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, Mr. Ahluwaliaji, are you not interested in speaking on the Bill?...(Interruptions)...Shrimati Viplav Thakur....(Interruptions)...

श्रीमती विप्लव डाकुर (हिमाचल प्रदेश): उपसभापित महोदय, यह जो केन्द्रीय अंग्रेजी और विदेशी भाषा संस्थान विश्वविद्यालय विधेयक, 2006 आया है ...(व्यवधान)...

श्रीमती उपसभापति: देखिए, अब मैं क्या करू, बोलिए। That has been the decision...(Interruptions)...आप करके आइये।...(व्यवधान)... आप वाक-आउट कर रहे हैं।...(व्यवधान)...

श्रीमती विप्लव अकुर्: यह जो बिल सरकार द्वारा लाया गया है, यह बहुत ही महत्वपूर्ण बिल है। ...(व्यवधान)...

श्री उपसभापति: आप जाकर आइये।...(व्यवधान)...

श्रीमती विप्लव ठाकुर: इंग्लिश एक बहुत महत्वपूर्ण भाषा बन चुकी है। ...(व्यवधान)... इसके लिए जो पहले इंस्टीटयूट थे ...(व्यवधान)...

श्रीमती उपसभापति: आप क्या चाहते हैं? ...(व्यवधान)... आपको बोलने दिया गया है। ... (व्यवधान)...

श्रीमती विप्लव ठाकुर: अब सेंट्रल इंस्टीट्यूट के लिए यह बिल लाया गया है। ...(व्यवधान)...मैं समझती हूं कि यह बिल बहुल इम्पोटेंट है। इसकी जो फंडिंग है, उसमें ट्रांसपरेंसी आ जायेगी और इसको एक स्टेट्स मिल जाएगा।...(व्यवधान)...Please don't show the papers...(Interruptions)... और इसमें इंग्लिश भाषा का महत्व जो है, वह बढ़ता ही जा रहा है।...(व्यवधान)...

श्री उपसभापित: आप बैठ जाइये। ...(व्यवधान)... आप उनको बोलने दीजिए। ...(व्यवधान)... आप क्या चाहते हैं? ...(व्यवधान)...

श्रीमती विप्लव ठाकुर: चाहे आप ...(व्यवधान)...

श्री उपसभापति: पाणि साहब, आपको बोलने दिया गया है।...(व्यवधान)... आपको बोलने दिया गया है। आप और क्या चाहते हैं? ...(व्यवधान)... आपको बोलने दिया गया है। आप हाउस में क्या चाहते हैं? ...(व्यवधान)... आपको बोलने दिया गया है।...(व्यवधान)... हाउस में इसको उठाने दिया गया है, आप और क्या चाहते हैं? ...(व्यवधान)... आप क्या चाहते हैं? बोलिए।... (व्यवधान)... आप इसके ऊपर सरकार का बयान चाहते हैं. तो जीरो ऑवर में नहीं। आप नोटिस दीजिए।...(व्यवधान)...

श्रीमती विप्लव ठाकुर: उसके लिए जो हमारे इंस्टीटयूटस आफ मैनेजमेंट् हैं, जहां पर लोग ... (व्यवधान)...

श्री उपसभापतिः सबको मालूम है। ... (व्यवधान)...

प्रो॰ राम देख भंडारी (बिहार): टी वी ऑफ कराइए, सर।...(व्यवधान)...

श्री उपसभापति: आप बैठ जाइए। Nothing will go on record...(Interruptions)...

प्रो॰ राम देव भंडारी: आप टीवी ऑफ कराइए, सर। ये टीवी में अपना चेहरा दिखाँने आए हैं। ...(व्यवधान)...

श्री उपसभापतिः यह नहीं जाएगा। Nothing will go on record...(Interruptions)...

श्रीमती विष्लव ढाकुर: स्टूडेंट्स जो हैं, वे यहां आकर सीखते हैं। मैं इसके लिए यह कहना चाहती हूं कि आज जितनी आउटसोसिंग हो रही है, जितने इसमें हमें रोजगार मिल रहे हैं, जो बच्चे इंगलिश जानते हैं वे आज आउटसोसिंग के लिए बाहर जा रहे हैं। हमारे देश में ही ... (व्यवधान)...आज चीन जो है, वह इंडिया से ऊपर...(व्यवधान)...स्टूडेंट्स जो हैं ... (व्यवधान)...

श्री उपसभापति: आप मुझे क्यों बोल रहे हैं? ...(व्यवधान)... Nothing will go on record ...(Interruptions)...

श्रीमती विष्लव ठाक्र: खासकर शहरों के बच्चों ...(व्यवधान)... इसलिए मैं चाहती हूं कि ...(व्यवधान)... अरे भाई, सुनो तो सही, शोर मचाने के सिवाय आपको कोई और काम भी हैं? कोई काम नहीं करते हो, यही एक मुद्दा नहीं है, और भी बड़े सारे मुद्दे हैं ...(व्यवधान)... मैं यह

कहना चाहूंगी कि आज गांव में भी, मैं एक गांव में गयी और मुझे एक महिला ने कहा कि हमें स्कूल खुलवा दो। मैंने कहा, आपके यहां प्राइमरी स्कूल है। वह कहने लगी, प्राइमरी स्कूल नहीं, अंग्रेजी भाषा बोलने का स्कूल खुलवाओ।...(व्यवधान)... आज गांव में भी इस चीज़ को महसूस किया जा रहा है।...(व्यवधान)... अगर बच्चों ने तरक्की करनी है, अगर बच्चों ने कंपीटिशन में जाना है, अगर बच्चों ने ...(व्यवधान)...

श्री उपसभापति: उनको छोड़िए ...(व्यवधान)...

श्रीमती विप्लव ठाकुर: इसलिए मैं यह चाहूंगी कि ...(व्यवधान)... अंग्रेजी जो है, वह प्राइमरी ...(व्यवधान)... इसलिए हर स्टेट में भी अंग्रेजी को ...(व्यवधान)... कर दिया जाए। हम बहुत बातें करते हैं ...(व्यवधान)... लेकिन अगर गांव के और शहर के बच्चों की खाई को पाटना है, तो अंग्रेजी जो है, वह बहुत महत्वपूर्ण भाषा है। ...(व्यवधान)... आज समय आ गया है कि इसके लिए जो यूनिवर्सिटी बन रही है, उसका समर्थन करते हुए, उसके हक में बोलते हुए मैं कहूंगी कि केवल यहीं पर नहीं, बाकी प्रदेशों में भी ...(व्यवधान)... ऐसी यूनिवर्सिटीज़ को लागू किया जाए, जिससे हमारे बच्चे जो हैं, जो हमारे स्टूडेंट्स हैं, वे वहां जाकर काम मांग सर्कें, काम कर सर्कें।... (व्यवधान)... आज हमारा गांव का बच्चा चाहे 90 प्रतिशत अंक लेता है किन्तु वह वहां काम नहीं कर सकता, उसको अंग्रेजी की कोई नॉलेज नहीं है। ...(व्यवधान)...

इसलिए मैं यह चाहती हूं कि जहां ...(व्यवधान)... किया जा रहा है, बाकी के प्रदेशों में ऐसी यूनिवर्सिटीज, ऐसे इंस्टीटयूशंस खोले जाएं जिससे बच्चे इससे सीख सकें, आगे बढ़ सकें। आज समय आ गया है, देश में यह शिकायत नहीं होनी चाहिए कि ग्लोब्लाइजेशन ...(व्यवधान)... जितनी टेक्नालॉजी है ...(व्यवधान)... अंग्रेजी में ही उसका हर ...(व्यवधान)... टांजेक्श्यांस हो रही हैं, इसलिए मैं यह चाहूंगी कि इस बिल को पास किया जाए और मैं मंत्री जी से यह बात कहूंगी कि ...(व्यवधान)... और स्टेट्स में भी ऐसे इंस्टीटयूशंस ...(व्यवधान)... इसी के साथ मैं इस बिल का समर्थन करती हं। धन्यवाद।

SHRI PENUMALLI MADHU (Andhra Pradesh) Sir, I rise to support the Bill. (*Interruptions*) Sir, the Central Institute of English and Foreign Languages University Bill...(*Interruptions*)...

श्री उपसभापति: ठीक है, आप चेयरमैन साहब से बात करिए। ...(व्यवधान)...

SHRI PENUMMALI MADHU: Sir, since its inception...(*Interruptions*)... MR. DEPUTY CHAIRMAN: Noting else will go on record...(*Interruptions*)...

SHRI PENUMALLI MADHU: It has continued to adopt measures for promoting teaching community in the language subjects...(Interruptions) ...

Sir, because of certain developments in the recent period, the earlier society could not serve the purpose of the Institute ...(Interruptions)... sir, if this Bill which has come up, is enacted, it will serve the purpose of foreign languages ...(Interruptions)... in the recent past, certain factors have arrested the growth of this Institute ...(Interruptions)... Sir, for the last 10 years, the society could not teach and was unable to implement the decisions of the Academic Feculty ...(Interruptions)... Sir, it is established ...(Interruptions)... if this Bill is passed, it will be helpful for the development of foreign languages ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Narayanasamy, please sit down ... (Interruptions)...

SHRI PENUMALLI MADU: Sir, if this Bill is passed, it will contribute ...(Interruptions)... If some of the best scholars on the teaching Faculty are inducted, it will help ...(Interruptions)... So, I support the Bill ...(Interruptions)...

प्रो॰ राम देव भंडारी: माननीय उपसभापित जी, केन्द्रीय अंग्रेजी और विदेशी भाषा संस्थान, हैदराबाद को केन्द्रीय विश्वविद्यालय के रूप में स्थापित करने और निगमित किए जाने के लिए यह विधेयक सदन में लाया गया है ...(व्यवधान)... महोदय, इस बिल में अंग्रेजी और विदेशी भाषा संस्थान, हैदराबाद का जिक है। मैं कहना चाहता हूं कि इसमें अलग से ''अंग्रेजी'' शब्द लिखने की आवश्यकता नहीं थी, क्योंकि अंग्रेजी भी एक विदेशी भाषा है हमारी अपनी भाषा नहीं है। इसलिए यदि हम सिर्फ विदेशी भाषा संस्थान, हैदराबाद लिखते तो उससे भी हमारा काम चल जाता ... (व्यवधान)...

MR. DEPUTY CHAIRMAN: Nothing will go on record. जो भंडारी जी कह रहे हैं, केवल वही रिकॉर्ड पर जाएगा ...(व्यवधान)...

प्रो॰ राम देव भंडरी: महोदय, दुनिया की विभिन्न भाषाएं सीखना, पढ़ना, उनका साहित्य पढ़ना बहुत अच्छी बात है। ...(व्यवधान)... महोदय, मगर हमारे देश की राजभाषा हिन्दी है। ... (व्यवधान)... भारत के संविधान में हिन्दी को राजभाषा के रूप में मान्यता दी गई है। महोदय, आजादी के ...(व्यवधान)...

श्री उपसभापति: भंडारी जी, एक मिनट ...(व्यवधान)...

श्री सुषमा स्वराज (मध्य प्रदेश): उपसभापति महोदय, हम सदन से वॉक आऊट कर रहे हैं...(व्यवधान)...

(At this stage, some Hon. Members left the Chamber).

प्रो॰ राम देव भंडारी: उपसभापित महोदय, आजादी के 60 वर्षों के बाद भी, संविधान द्वारा राजभाषा हिन्दी को मान्यता दिए जाने के बावजूद अभी भी देश में पूरी तरह हिन्दी में और क्षेत्रीय भाषाओं में काम नहीं हो रहा है। महोदय, दुनिया में बहुत कम ऐसे देश बचे हैं, जो अपनी भाषा में काम नहीं करते। महोदय, क्षेत्रीय भाषाएं हमारी अपनी भाषाएं हैं। हम सदन में भी क्षेत्रीय भाषाओं में अपनी बात कह सकते हैं। महोदय अभी भी अपने देश में अंग्रेजी का प्रयोग बड़े पैमाने पर हो रहा है, उसको रोकना पड़ेगा। मैंने पहले की कहा था कि दुनिया की भाषाएं सीखना, पढ़ना, साहित्य पढ़ना बहुत अच्छी बात है। विभिन्न भाषाओं का ज्ञान होना चाहिए, मगर हम अपना काम अपने देश की भाषा में करें। महोदय, यह हमारे लिए स्वाभिमान की बात है, सम्मान की बात है बड़े गौरव की बात है।

महोदय, मैं इन्हीं शब्दों के साथ अपनी बात समाप्त करता हूं। आपका बहुत-बहुत धन्यवाद।

SHRIMATI N.P. DURGA (Andhra Pradesh): Mr. Deputy Chairman, Sir, I rise to support the Bill moved by the hon. Minister. Sir, CIEFL is the only and unique Institution of its kind in the country, which is mandated to play a pivotal role in the improvement of standards of teaching and learning English language in the country and carry out research and materials production programmes, apart from other activities. Sir, later on, it was assigned the task of teaching French, German and Russian. But it took more than half-a-decade to include some more foreign languages to be taught at this Institute. Sir, it was only in 1973 that this Institute was allowed to teach Arabic, Spanish and Japanese languages. And, it is more than three decades from now that in spite of the demands from various quarters to include some other foreign languages to be taught at CIEFL. for reasons best known to the Minister, nothing has been done so far. The main languages that are in demand for inclusion are Chinese and Italian. So, with the passage of this very important Bill, I am sure that it would get the necessary funds and autonomy to expand its activities and become a leading Institution not only in India but also in the world, as far as foreign languages are concerned.

Sir, the Institute has been planning all along the line to fulfil its dream of opening up of a district centre for English language in each State. Once this Institute becomes a Central University and the necessary funds are provided to this, CIEFL would take measures to set up one district centre

for English in each State. I understand that it would not achieve this objective since it has to depend for every penny on the UGC.

Sir, the other point I wish to submit is that CIEFL has got, in spite of its existence for nearly half-a-decade, only two regional Institutions-one at Lucknow and another at Shillong. Though both are fully functional, even after more than three-and-a-half decades, they do not have their own buildings for academic, administrative and hostel purposes. So, I request the hon. Minister to ponder over this and see that every region has a regional centre so that the regional needs of English and Foreign languages are addressed properly.

Now, I wish to point out about the vacancies at the main campus at Hyderabad and at Lucknow. Sir, nearly fifty faculty positions are lying vacant at Hyderabad and four vacancies, again, on the academic side are lying vacant in Lucknow. I wish to know from the Minister since how long are they lying vacant and by when the vacancies are going to be filled in. In the absence of a faculty, there is no impact on the in-take, research and other activities of the Institution. So, I request the Minister to kindly quicken the process and fill up the vacancies.

With all said and done, Sir, I have an apprehension, and I wish the Minister to allay my fears that CIEFL will not go the way in which the Mahatma Gandhi Hindi University, which even after decades of its creation, remains virtually a non-starter. So, I wish to know from the Minister the road map that is laid by the Ministry to the proposed Central University and how is it planning to realize the same.

Finally, Sir, there is one more leading Institute at Hyderabad, which also deserves to be raised to the level of a Central University. It is the Indian Institute of Information Technology. It is also the leading Institute in the country, which is catering to the needs of IT, etc. So, I request the hon. Minister to also consider for upgradation of this IIIT to the level of Central University at an early date.

With these few observations, Sir. I once again support the Bill moved by the Minister, Thank you, Sir.

श्री उदय प्रताप सिंह (उत्तर प्रदेश): धन्यवाद, उपसभापित जी। मैं इस बिल का support तो जरूर कर रहा हूं, लेकिन कुछ बातें अपनी तरफ से जरूर कहना चाहता हूं। महोदय, आज जिस प्रकार से दुनिया उदारीकरण और globalization की तरफ जा रही है और जिस प्रकार से Information Technology के क्षेत्र में क्रांति आ रही है, उस के लिए यह जरूरी है कि इस प्रकार का बिल आए, लेकिन मैं एक बात जरूर कहना चाहता हूं कि हमारे संविधान के preamble में एक बात कही गयी है कि हम राजनीतिक, सामाजिक और आर्थिक न्याय हर व्यक्ति को देंगे। दुनिया के सारे राजनीतिज्ञ यह बात मानते हैं कि जब तक सरकार की भाषा और जनता की भाषा एक नहीं होगी तब तक हम अपने नागरिकों को न राजनीतिक न्याय दे सकते हैं, न आर्थिक न्याय दे सकते हैं और न सामाजिक न्याय दे सकते हैं।

उपसभापित जी, हम इंग्लैंड के इतिहास से एक सबक सीख सकते हैं। किसी जमाने में इंग्लैंड में फ़ेंच भाषा में काम होता था। उस समय केवल तीन टापू थे और इंग्लैंड को ग्रेट ब्रिटेन के नाम से कोई नहीं जानता था, लेकिन इंग्लैंड ने जब से अपनी भाषा अंग्रेजी में काम करना शुरू किया तब से उस का जिस प्रकार से विकास हुआ, वह हमारे सामने है। उन के राज में सूर्य अस्त होना बंद हो गया था।

महोदय, हम इस से दो सबक सीख सकते हैं। एक सबक यह कि हम दुनिया में अंग्रेजी पढ़कर ही तरक्की कर सकते हैं और दूसरा यह कि जब कोई देश आगे बढ़ता है तो अपनी भाषा में आगे बढ़ता है। मैं यह कहना चाहता हूं कि हमारी जितनी भारतीय भाषाएं हैं, उन का उन्नयन हो और वे एक दूसरे के निकट आएं, लेकिन आज हमारी बड़ी मजबूरी है कि हम तिमल पढ़ना चाहते हैं तो अंग्रेजी में पढ़ सकते हैं और हिंदी पढ़ना चाहते हैं तो अंग्रेजी में। इसलिए यह भी जरूरी है कि ये भाषाएं एक-दूसरे के निकट आएं। महोदय, मैं स्वयं अंग्रेजी का लेक्चरर रहा हूं, इसलिए मैं एक बात कहना चाहता हूं कि कोई बहुत बेवकूफ आदमी होगा जो किसी भाषा का विरोध करेगा, लेकिन मैं यह भी जरूर कहना चाहता हूं कि इस देश की उन्नित नहीं हो सकती जब तक कि इस विदेशी भाषा को सरकारी कामकाज से, प्रतिष्ठा से, रोजगार से और न्याय से न हटा दिया जाए।

इन्हीं चंद बातों को व्यक्त करते हुए मैं अपनी बात समाप्त करता हूं।

SHRIMATI D. PURANDESWARI: Mr. Deputy Chairman, Sir, at the outset, I would like to thank all the hon. Members for having taken a very positive and progressive participation in the debate. Sir, before, I clear the apprehensions of many of the hon. Members who have participated in the debate, I would like to briefly touch upon the growth and development of the Central Institute of English and Foreign Languages, CIEFL. It was with a view to improve the standards of teaching and learning of English that the Central Institute of English was established or set up in Hyderabad in 1958. Later, the scope of the activities of this Institute was expanded in April, 1972 by including even the major foreign languages in its curriculum

and the Institute was rechristened the Central Institute of English and Foreign Languages. In July, 1973, CIEFL, as it is popularly known today, was declared as deemed university under Section 3 of the University Grants Commission Act. 1956. Sir. the academic programmes of CIEFL are undertaken through five schools of studies, namely, the School of English Language Education, the School of Language Sciences, the School of Critical Humanities, the School of Distance Education and the School of Foreign Languages with different centres under each one of them. We are all aware that the main campus is situated in Hyderabad, and also has its presence in Lucknow and Shillong, to carry out its major functions for the benefit of those teachers and students coming from the Northern and the North-Eastern parts of the country. The present day globalisation and also the growing importance of English in fields like business, higher education and science and technology have made English a truly international language today, and India, as a key player in all these fields has emerged a major English speaking country today. In India, it is now mandatory for professionals to seek proficiency in English. Not only this; nost of the countries in the Asian region have started recognising the extraordinary importance of English as a language for wider communication, and this has put redoubled emphasis on English language teaching. As rightly pointed out by one of the speakers here Viploveji, China with a population of 1.3 billion has about 300 million children enrolled in English classrooms, and Japan has initiated an allout action programme to pave the way for improved English language teaching, and its focus is specially on the primary and seconday schools. English is also studied in countries where it is not generally used as a medium of communication. In China today, English is being taught through very popular T.V. programmes, and we have about 250 million Chinese, which is more than the population of the U.S., who are learning English through these T.V. programmes. Over the years, CIFEL has grown in stature, and it has earned recognition for itself as a Centre of Excellence in study of English and in foreign languages. It not only attracts students from overseas, but also provides expertise in language and teachers' education to foreign students. With the advent of globalisation and the opening up of economies, the movement of people across borders has increased phenomenally in the recent years, and this has resulted in added pressure on such institutions which have been imparting English and foreign languages. And, against this background, the responsibilities of CIFEL has also increased manifold, and on this account, it will have to expand and diversify its activities. It is under this scenario that it was decided that CIFEL, which was already granted Deemed-to-be University Status in 1973, should be upgraded to the Central University status.

Sir, responding to some of the concerns of the hon. Members, Shri Ram Deo Bhandari has spoken about Hindi being neglected.

मैं आपके माध्यम से सभा को यह बताना चाहती हूँ कि हम अपनी राष्ट्रभाषा पर गर्व करते हैं, उसका सम्मान करते हैं ...(व्यवधान)...

प्रो॰ राम देव भंडारी: हिन्दी में बोलने के लिए आपका धन्यवाद ...(व्यवधान)...

श्रीमती डी॰ पुरन्देश्वरी: और ऐसा हो ही नहीं सकता कि हम हिन्दी को भुला दें। But, Sir, I would also like to remind the hon. Members that we already have ... (व्यवधान)...

प्रो॰ राम देव भंडारी: आप हिन्दी में बहुत अच्छा बोलती हैं। आगे भी हिन्दी में ही बोलें, यह निवेदन हैं।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: She is from Hyderabad.

SHRIMATI D. PURANDESWARI: We have the Mahatma Gandhi Antar Rashtriya Vishwa Vidyalaya, which is also the Central University, and this university work towards promoting and developing Hindi language and literature in general and also for the purpose of providing instruction and research facilities. So, we have an Institute which is working for development of Hindi as such.

In response to Shrimati Durga about infrastructure development, campuses will be set up depending on where the necessity is, where the demand is. Definitely, campuses will be set up, and vacancies which are to be filled will be filled up at a later stage once the Bill is passed.

1.00 P.M.

As regards Shri Uday Pratap Singh's proposal about the importance of Indian languages, we also have an Institute of Indian Languages, which is situated in Mysore. Though it has not been given an autonomous

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status, it will, definitely, be considered at a later stage, and it is under consideration.

Sir, I think I have answered most of the apprehensions and concerns of the hon. Members, and I do hope that the Bill will be passed.

MR. DEPUTY CHAIRMAN: It is 1 o'clock now. We will first complete the Bill, and then take up Special Mentions. After that we will adjourn for lunch.

The question is:

"That the Bill to establish and incorporate a teaching University for promotion and development of English and other Foreign Languages and their Literature, and to provide for matters connected therewith or incidental thereto, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clause 2 was added to the Bill

MR. DEPUTY CHAIRMAN: In Clause 3, there is one amendment (No. 2) by the hon. Minister.

CLAUSE 3

Establishment of the University

SHRIMATI D. PURANDESWARI: Sir, I move:

2. That at page 3, line 2, the words "Central Institute of" be deleted.

The question was put and the motion was adopted.

Clause 3, as amended, was added to the Bill.

Clauses 4 and 5 were added to the Bill.

MR. DEPUTY CHAIRMAN: In Clause 6, there is one amendment (No. 3) by the hon. Minister.

CLAUSE 6

Powers of the University

SHRIMATI D. PURANDESWARI: Sir, I move:

3. That at page 4, line 11, for the word "organisation" the words "educational institution", be *substituted*.

The question was put and the motion was adopted.

Clause 6, as amended, was added to the Bill.

Clause 7 was added to the Bill.

MR. DEPUTY CHAIRMAN: In clause 8, there is one amendment (No. 4) by the hon. Minister.

CLAUSE 8

University open to all classes, castes and creeds.

SHRIMATI D. PURANDESWARI: Sir. I move:

4. That at page 5, lines 18 and 19, for the words "physically handicapped" the words" persons with disabilities", be substituted.

The question was put and the motion was adopted.

Clause 8, as amended, was added to the Bill.

Clause 9 and 21 were added to the Bill.

MR. DEPUTY CHAIRMAN: In Clause 22, there is one amendment (No. 5) by the hon. Minister.

CLAUSE 22

Court

SHRIMATI D. PURANDESWARI: Sir, I move.

5. That at page 7, after line 44, the following be inserted, namely,— "Provided that such number of members as may be prescribed by teh Statutes shall be elected from among the teachers, employees and students of the University."

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The question was put and the motion was adopted.

Clause 22, as amended, was added to the Bill,

MR. DEPUTY CHAIRMAN: In Clause 23, there is one amendment (No. 6) by the hon. Minister.

CLAUSE 23

Executive Council

SHRIMATI D. PURANDESWARI: Sir, I move:

6. That at page 8, after line 11, the following be inserted, namely-

"Provided that such number of members as may be prescribed by the Statutes shall be from among the elected members of the Court."

The question was put and the motion was adopted.

Clause 23, as amended, was added to the Bill.

MR. DEPUTY CHAIRMAN: In Clause 24, there is one amendment (No. 7) by the hon. Minister.

CLAUSE 24

Academic Council

SHRIMATI D. PURANDESWARI: Sir, I move.

7. That at page 8, after line 16, the following be inserted, namely-

"Provided that such number of members as may be prescribed by the Statutes shall be from among the elected members of the Court who are teachers of the University."

The question was put and the motion was adopted.

Clause 24, as amended, was added to the Bill.

Clauses 25 and 29 were added to the Bill.

MR. DEPUTY CHAIRMAN: In Clause 30, there are two amendments (No. 8 and 9) by the hon. Minister.

CLAUSE 30

Power to make Ordinances

SHRIMATI D. PURANDESWARI: Sir, I move:

- 8. That at page 10, line 12, the word "discipline" be deleted.
- 9. That at page 10, line 15, *after* the words "institutions and other agencies", the words "not involving the carrying on any activity for profit" be *inserted*.

The questions were put and the motions were adopted.

Clause 30, as amended, was added to the Bill.

Clauses 31 to 34 were added to the Bill.

MR. DEPUTY CHAIRMAN: In Clause 35, there is one amendment (No. 10) by the hon. Minister.

CLAUSE 35

Conditions of service of employees

SHRIMATI D. PURANDESWARI: Sir, I move:

10. That at page 11, after line 24, the following be inserted, namely—

"Provided that nothing in this sub-section shall preclude the employee from availing of the judicial remedies available under articles 32 and 226 of the Constitution."

The question was put and the motion was adopted.

Clause 35, as amended, was added to the Bill.

Clauses 36 and 46 were added to the Bill.

MR. DEPUTY CHAIRMAN: In the Schedule, there are seven amendments (No. 11 to 17) by the hon. Minister.

THE SCHEDULE

SHRIMATI D. PURANDESWARI: Sir, I move:

11. That at page 17, lines 23 and 24, for the words "the Executive Council, the Academic Council and the College Development Council" the words, "the Executive Council and the Academic Council" be substituted.

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- 12. That at page 17, line 30, the words "the College Development Council" be deleted.
- 13. That at page 17, line 33, the words "the College Development Council" be deleted.
- 14. That at page 17, lines 35 and 36, for the words "The Executive Council, the Academic Council and the College Development Council" the words, "the Executive Council and the Academic Council" be substituted.
- 15. That at page 20, line 40, the words "and discipline" be deleted.
- 16. That at page 22, *after* line 9, the following be *inserted*, namely-"(iia) one person to be nominated by the Court;"
- 17. That at page 28, for lines 30 to 33, the following be substituted, namely-
 - "(ii) twenty students to be nominated by the Academic Council on the basis of merit in studies, sports and extra curricular activities; and
 - (iii) such number of elected representatives of students as may be prescribed by the Academic Council;"

The questions were put and the motions were adopted.

The Schedule, as amended, was added to the Bill.

MR. DEPUTY CHAIRMAN: In Clause 1, there is one amendment (No. 1) by the hon. Minister.

CLAUSE 1

Short title and commencement

SHRIMATI D. PURANDESWARI: Sir, I move:

(1) That at page 1, line 3, the words "Central Institute of" be deleted.

The question was put and the motion was adopted.

Clause 1, as amended, was added to the Bill.

The Enacting Formula, the Preamble and the Title were added to the Bill.

SHRIMATI D. PURAINDESWARI: Sir, I move:

That the Bill, as amended, be passed.

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Now, we take up the Special Mentions. Dr. Gyan Prakash Pilania, not here. Shri Amar Singh.

SPECIAL MENTIONS

Concern over Infiltration of ISI in Indian Army

श्री अमर सिंह (उत्तर प्रदेश): महोदय, पिछले माह सेना की सिग्नल यूनिट में तैनात एक व्यक्ति व आर्मी ग्रुप इंश्योरेंस में एक हवलदार को सेना से जुड़ी तमाम जानकारियां पाकिस्तानी खुफिया एजेंसी आईएसआई को मुहैया कराने के मामले में दिल्ली पुलिस ने गिरफ्तार किया था। इनमें से एक व्यक्ति सैन्य सूचनाएं देने नेपाल जा रहा था और यह हवलदार सेना की गोपनीय जानकारी पाक उच्चायोग कर्मी को दे रहा था। आश्चर्यजनक है कि इनमें से एक व्यक्ति कई बार नेपाल गया था और आईएसआई से मोटी रकम ले चुका है। कुछ समय पहले राष्ट्रीय सुरक्षा सलाहकार ने कहा था कि लश्कर-ए-तैय्यबा ने सेना में सेंध लगा दी है, लेकिन तब इसे गंभीरता से नहीं लिया गया। सैनिक खुफिया एजेंसी की रिपोर्ट के मुताबिक 2005 से 2006 तक सैन्य इकाइयों की तैनाती, परमाणु हथियारों, मिसाइलों न अन्य योजनाओं संबंधी जानकारियां बाहर जा चुकी हैं। मुम्बई बम विस्फोटों के बाद जुलाई के अंतिम सप्ताह में मिलिट्री इंटेलिजेंस ने थल सेना की नौवीं कोर के जम्मू कश्मीर लाइट इंफेंट्री के तीन जवानों को पकड़ा था। पकड़े जाने से पहले ये तीनों अनेक सैनिक योजनाओं व प्रशासनिक तैयारियों को आईएसआई के पास भेज चुके थे।

उपसभापित महोदय, ऐसी घटनाएं भारतीय सेना के निगरानी तंत्र की कमजोरी व असफलता को उजागर करती हैं। देश की रक्षा से जुड़ी महत्वपूर्ण, गोपनीय जानकारियां व दस्तावेज विरोधियों के हाथ लगना खतरनाक ही नहीं शर्मनाक भी है। अत: मैं रक्षा मंत्री जी से निवेदन करूंगा कि ऐसी कितनी घटनाएं पिछले एक साल में हुई हैं, इसका विवरण वे सदन को दें और इनको रोकने के लिए क्या योजना बनाई गई है, इससे भी सदन को अवगत कराएं।

Demand to investigate Alleged Cheating of Farmers in Chhattisgarh

श्री मोती लाल वोरा (छत्तीसगढ़): माननीय उपसभापित महोदय, मैं अविलम्बनीय लोक महत्व के एक विषय को आपकी अनुमित से प्रस्तुत कर रहा हूं, जिसका विषय है-दुर्ग एवं राजनांदगांव के किसानों को हर्बल जड़ी-बूटियों के सप्लायरों एवं दलालों द्वारा ठगा जाना।